

(6)

OA 744/08

30.4.08

Hon Mrs Meera Chhibber, JM

Hon Mr N.D. Dayal, AM

Sri S. Mukherji for the applicant
and Sri S.P. Sharma for the respondents.

Applicant's counsel seeks liberty
to withdraw the OA for taking recourse
to remedy available.

Accordingly the OA is dismissed as
withdrawn.

AM

JM

he

of
Prepared by
12/5/08

